

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 109
Appeal No. 04/252/JPR/2024
Under Section 252 of
Companies Act, 2013**

In the matter of:

Anita Singh & Anr.

...Appellant

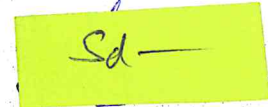
Versus

Union of India & Anr.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 04.07.2024.

Therefore, the matter is reposted to 06.08.2024.



**(Prabhu Dayal Sewda)
Court Officer**

July 04, 2024